

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

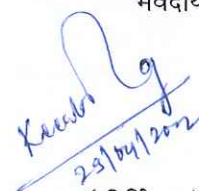
Deputy Vice President (HR & Admin),
HLL Biotech Ltd., Integrated,
Vaccine Complex, Survery No: 192 & 195,
Thirumani Village, Thirukalukundram,
Kancheepuram, Chengalpattu-603003

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Shri Anindya Mandal, Deputy Manager (IT), working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय


25/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Shri Anindya Mandal, Deputy Manager (IT), Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) Anindya Mandal
 2. Service to which the officer belongs Deputation
 5. Date of Appointment 18-09-2020

3. Present post held (with date) DM (IT) (18-09-2020)
 4. Present Pay Paylevel 10 (56100 - 177500)
 6. Date of Birth 21-12-86

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NA	NA	NA	—	NA	NA	—	—

Signature Anindya Mandal
 Name ANINDYA MANDAL
 Designation DM(IT)
 Date 15-02-22

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.